

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1104 OF 2019 IN
APPEAL NO. 224 OF 2019 &
IA NOS. 805 & 1106 OF 2019

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh) Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent (s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Geet Ahuja
Mr. S.C. Gupta for R-2

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Swapna Seshadri
Mr. Rajeev Arora for R-3 to R-5

Ms. Rajshree Chaudhary for R-8

ORDER

List the matter for further hearing on **18.09.2019 at 02.30 p.m.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk